

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO-2353
TO BE ANSWERED ON- 13/12/2021

TRIBAL SUB PLAN

2353. SHRIMATI NUSRAT JAHAN RUHI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the proposals received by the Government under the Tribal Sub-Plan during the last three years, State-wise;
- (b) the steps taken/proposed to be taken by the Government in this regard; State-wise details thereof;
- (c) whether the Government plans to allocate funds to the Sub-Plans in proportion to the population of tribals;
- (d) if so, details thereof; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) to (b): Funds under Tribal Sub Plan (TSP) are provided to the States by Ministry of Tribal Affairs (MoTA) and other obligated Ministries/Departments under their schemes/programmes for various development projects relating to education, health, agriculture, irrigation, roads, housing, drinking water, electrification, employment generation, skill development, etc. for Scheduled Tribes.

MoTA provides funds under the schemes 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)', 'Grants under Article 275(1) of the Constitution' and 'Development of Particularly Vulnerable Tribal Groups (PVTGs)' etc. to the States for welfare of Scheduled Tribes. Receipt of proposals from the States is a continuous process. Activities are funded under the schemes based on the proposal received from State Governments and after appraisal and approval of the Ministry keeping in view the fund availability in the respective scheme(s), schematic norms, submission of utilization certificate (UC) & physical progress report (PPR) by the States and other relevant financial instructions in vogue.

The year-wise and State-wise details of TSP funds released for tribal development by obligated Central Ministries/Departments during last three years are placed at **Annexure I**. Further, details of funds allocated and expenditure made under State TSP during last three years are given at **Annexure II**.

(c) to (e): Government is implementing Tribal Sub-Plan (TSP)/Schedule Tribe Component (STC)/Development Action Plan for STs (DAPSTs) for overall development of tribal people across the country. As per the latest guidelines, besides Ministry of Tribal Affairs, 40 Central Ministries / Departments have been mandated by NITI Aayog to earmark TSP funds in the range of 4.3 to 17.5 percent of their total Scheme allocation every year for tribal development. Prescribed norm for earmarking of funds under TSP by the obligated Ministries/Departments is given at **Annexure III**. Further, State Governments are also supposed to earmark Tribal Sub Plan (TSP) funds in proportion to ST population (Census 2011) in the State with respect to total State Plan.

Statement referred to in reply to part (a) to (b) of the Lok Sabha Unstarred Question No. 2353 for 13.12.2021 by SHRIMATI NUSRAT JAHAN RUHI regarding “TRIBAL SUB PLAN”

Central TSP fund released[#] to State Governments by obligated Central Ministries/Departments from 2018-19 to 2020-21

(Rs. in Crore)

S.No.	State/UT	2018-19	2019-20	2020-21
1	ANDAMAN AND NICOBAR	12.16	2.85	16.7
2	ANDHRA PRADESH	943.81	991.2	785.39
3	ARUNACHAL PRADESH	691.12	930.8	1100.61
4	ASSAM	1143.07	1811.21	1224.78
5	BIHAR	496.44	737.61	728.57
6	CHANDIGARH	7.3	13.76	9.87
7	CHHATTISGARH	1921.63	2094.34	1885.03
8	DADRA & NAGAR HAVELI and DAMAN & DIU*	43.26	61.1	80.83
9	DELHI	2010.47	2046.56	3919.13
10	GOA	27.97	37.57	27.39
11	GUJARAT	1465.35	1840.58	1951.39
12	HARYANA	62.07	28.23	39.84
13	HIMACHAL PRADESH	211.95	381.08	219.08
14	JAMMU AND KASHMIR	678.82	617.05	319.07
15	JHARKHAND	1631.21	2039	1410.17
16	KARNATAKA	677.48	1034.19	733.93
17	KERALA	223.2	154.3	210.59
18	LAKSHADWEEP	3.21	8.38	7.79
19	LADAKH	0	0.14	19.25
20	MADHYA PRADESH	3425.89	4305.44	4324.06
21	MAHARASHTRA	2469.98	4146.78	6380.55
22	MANIPUR	419.2	544.33	566.4
23	MEGHALAYA	598.26	747.05	935.03
24	MIZORAM	604.48	781.48	751.57
25	NAGALAND	746.74	886.86	1089.12
26	ODISHA	2416.94	3448.25	3558.91
27	PUDUCHERRY	3.6	4.37	2.78
28	PUNJAB	59.18	260.87	220.39
29	RAJASTHAN	2116.06	2714.99	2533.97
30	SIKKIM	134.32	170.18	103.9
31	TAMIL NADU	287.71	528.92	608.55
32	TELANGANA	796.88	1282.03	816.12
33	TRIPURA	423.38	583.38	441.58
34	UTTAR PRADESH	669.25	984.96	1114.95
35	UTTARAKHAND	171.72	162.69	240.38
36	WEST BENGAL	1501.01	1785.74	1291.38

Note: -Source-STCMIS Portal (As on 18/11/2021)

- Total Fund released to the State Government & Other Agencies in the State.

* The funds released to Dadra & Nagar Haveli and Daman & Diu have been added.

Annexure II

Statement referred to in reply to part (a) to (b) of the Lok Sabha Unstarred Question No. 2353 for 13.12.2021 by SHRIMATI NUSRAT JAHAN RUHI regarding "TRIBAL SUB PLAN"

Details of funds allocated and expenditure made under State TSP during last three years

(Rs. in Crore)

S. No	States/UTs	% ST Pop (2011)	FY 2018-19					FY 2019-20					FY 2020-21#				
			Total State Outlay	STC Aln.	% STC Aln.	STC Exp.	% Exp	Total State e Outlay	STC Aln.	% STC Aln.	STC Exp.	% Exp	Total State Outlay	STC Aln.	% STC Aln.	STC Exp.	% Exp
1	Andhra Pradesh	5.3	89942.21	4176.61	4.64	3537.94	84.71	92696.81	4988.53	5.38	3281.46	65.78	104063.25	6570.16	6.31	4731.91	72.02
2	Andaman & Nicobar	7.5	4659.60	236.12	5.07	236.08	99.98	5029.16	130.03	2.59	127.65	98.17	3904.30	116.01	2.97	114.72	98.89
3	Assam	12.4	24232.00	1942.76	8.02	1857.51	95.61	25186.00	2056.32	8.16	1965.05	95.56	37827.00	1614.43	4.27	1086.89	67.32
4	Bihar	1.3	82269.22	1254.97	1.53	1067.59	85.07	102977.40	1194.28	1.16	1126.97	94.36	108210.00	1049.18	0.97	868.38	82.77
5	Chhattisgarh	30.6	77073.34	23329.55	30.27	17279.95	74.07	76546.17	22012.66	28.76	16422.09	74.60	95438.85	20919.60	21.92	4627.71	22.12
6	Dadra & Nagar Haveli and Daman & Diu	33.0	NR	13.77	NA	13.77	100.00	NR	12.41	NA	12.41	100.00	NR	17.45	NA	0.71	4.05
7	Goa	10.2	16739.71	394.31	2.36	213.64	54.18	19548.69	454.28	2.32	227.86	50.16	10873.18	453.39	4.17	183.06	40.38
8	Gujarat	14.8	92102.00	13278.00	14.42	11744.00	88.45	106308.00	14567.00	13.70	12809.00	87.93	110529.00	14106.00	12.76	1112.05	78.84
9	Himachal Pradesh	5.7	6300.00	567.00	9.00	466.18	82.22	7100.00	639.00	9.00	639.00	100.00	7900.00	711.00	9.00	NR	NA
10	Jharkhand	26.2	45619.60	19957.24	43.75	16156.61	80.96	49142.62	20886.15	42.50	16312.27	78.10	48924.94	20201.43	41.29	1119.87	5.54
11	Karnataka	7.0	209181.37	8614.04	4.12	7913.50	91.87	234153.00	7879.11	3.36	7227.59	91.73	237893.00	7805.50	3.28	4712.78	60.38
12	Kerala	1.5	29150.00	699.69	2.40	616.48	88.11	30610.00	866.26	2.83	504.36	58.22	27610.00	781.36	2.83	733.40	93.86

13	Madhya Pradesh	21.1	114789.51	27474.57	23.93	24237.38	88.22	139774.64	33466.66	23.94	26980.30	80.62	99029.67	24261.29	24.50	14993.91	61.80
14	Maharashtra	9.4	95000.00	8969.05	9.44	7274.14	81.10	99000.00	8531.00	8.62	6833.55	80.10	108000.00	8853.00	8.20	7415.42	83.76
15	Odisha	22.8	38944.79	5807.80	14.91	5321.75	91.63	46380.13	7374.29	15.90	6022.73	81.67	79974.26	14423.83	18.04	10647.59	73.82
16	Rajasthan	13.5	105703.91	14584.20	13.80	13576.47	93.09	111080.15	14981.24	13.49	13819.01	92.24	112362.73	15545.68	13.84	13784.39	88.67
17	Sikkim	33.8	1220.35	6.12	0.50	2.53	41.34	637.34	2.63	0.41	1.51	57.41	818.43	1.00	0.12	0.76	76.00
18	Tamil Nadu	1.1	55498.17	794.25	1.43	632.94	79.69	56849.96	1277.84	2.25	1015.84	79.50	64255.97	1299.47	2.02	1155.51	88.92
19	Telangana	9.3	104757.90	9693.12	9.25	6510.00	67.16	75263.24	7184.87	9.55	6357.84	88.49	104612.62	9771.28	9.34	3583.12	36.67
20	Tripura	31.8	5705.64	2368.31	41.51	1538.99	64.98	6205.25	2772.42	44.68	1794.55	64.73	6529.34	2573.98	39.42	777.22	30.20
21	Uttar Pradesh	0.6	499135.11	977.24	0.20	686.91	70.29	526809.21	1027.01	0.19	823.37	80.17	544454.24	1195.14	0.22	1163.78	97.38
22	Uttarakhand	2.9	47884.28	515.06	1.08	262.21	50.91	51145.29	516.54	1.01	302.93	58.65	53526.97	498.64	0.93	36.34	7.29
23	West Bengal	5.8	80190.14	6417.91	8.00	5129.63	79.93	89329.48	6287.53	7.04	5303.00	84.34	95203.74	8211.59	8.63	4338.17	52.83
Total		NA	1826098.84	152071.69	8.33	126276.19	83.04	1951772.54	159108.06	8.15	129910.34	81.65	2061941.51	160980.40	7.81	87196.17	54.17

Source: Information received from States/UTs.

STC data pertaining to Manipur, Jammu and Kashmir and Ladakh not available.

#Being reconciled, *Provisional figures, Aln: Allocation, Exp: Expenditure, NR: Not received, NA: Not applicable

Statement referred to in reply to part (c) to (e) of the Lok Sabha Unstarred Question No. 2353 for 13.12.2021 by SHRIMATI NUSRAT JAHAN RUHI regarding "TRIBAL SUB PLAN"
Ministry / Department wise mandated allocation

SNO.	Ministry / Department	Earmarking Percentage Prescribed by NITI Aayog
1	Department of Agricultural Research and Education	4.30
2	Department of Agriculture, Cooperation and Farmers' Welfare	8.60
3	Department of Animal Husbandry & Dairying	8.60
4	Department of Commerce	4.30
5	Department of Consumer Affairs	4.30
6	Department of Empowerment of Persons with Disabilities	8.60
7	Department of Fisheries	8.60
8	Department of Higher Education	8.60
9	Department of Land Resources	10.00
10	Department of School Education and Literacy	10.70
11	Department of Science and Technology	4.30
12	Department of Telecommunications	4.30
13	Department of Water Resources, River Development and Ganga Rejuvenation	8.60
14	Department of Drinking Water and Sanitation	10.00
15	Department of Health and Family Welfare	8.60
16	Department of Rural Development	17.50
17	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	4.30
18	Ministry of Coal	8.60
19	Ministry of Culture	4.30
20	Ministry of Development of North Eastern Region	8.60
21	Ministry of Electronics and Information Technology	6.70
22	Ministry of Environment, Forests and Climate Change	8.60
23	Ministry of Food Processing Industries	4.30
24	Ministry of Housing and Urban Affairs	4.30
25	Ministry of Labour and Employment	8.60
26	Ministry of Micro, Small and Medium Enterprises	8.60
27	Ministry of Mines	4.30
28	Ministry of New and Renewable Energy	8.60
29	Ministry of Panchayati Raj	8.60
30	Ministry of Petroleum and Natural Gas	4.30
31	Ministry of Power	8.60
32	Ministry of Road Transport and Highways	4.30
33	Ministry of Skill Development and Entrepreneurship	8.60
34	Ministry of Textiles	8.60
35	Ministry of Tourism	4.30
36	Ministry of Tribal Affairs	100.00
37	Ministry of Women and Child Development	8.60
38	Ministry of Youth Affairs and Sports	8.60
39	Department of Pharmaceuticals	4.30
40	Department of Food and Public Distribution	4.30
41	Department of Fertilizers	4.30
